

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

The 15th September, 2015

No. 183 A: Miss Arti Mala, Judicial Magistrate 1st Class-cum-Addl. Civil Judge (Junior Division), Hazaribagh is hereby transferred to Ramgarh Judgeship which is going to be inaugurated on 03.10.2015.

Further, in exercise of powers conferred under Sub-section 3 of Section 11 of the Code of Criminal Procedure 1973 (Act 2 of 1974), the Court has been pleased to confer the power of Judicial Magistrate 1st Class upon Miss Arti Mala for the Ramgarh District.

The Principal District and Sessions Judge, Ramgarh is hereby requested to use his own discretionary powers in distributing judicial works to Miss Arti Mala.

By Order of the Court,

Sd/- Anil Kumar Choudhary

Registrar General

Memo No. _____/Apptt

Dated Ranchi the September, 2015

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Anil Kumar Choudhary

Registrar General

Memo No. _____/Apptt

Dated Ranchi the September, 2015

Copy forwarded to the Principal District & Sessions Judge, Hazaribagh with a request to direct Miss Arti Mala to remain present at the time of inauguration of Ramgarh Judgeship on 03.10.2015 at Ramgarh.

Sd/- Anil Kumar Choudhary

Registrar General

Memo No. 8994-9004/Apptt.

Dated Ranchi the 15th September, 2015

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance) /c/ the Registrar (Administration) /c/ the Registrar (Establishment) / the I/c P.P.S. to the Hon'ble the Chief Justice / the CPC & I/c NIC Cell High Court of Jharkhand, Ranchi / the Principal District & Sessions Judges Hazaribagh & Ramgarh for information and (communication to the Officer concerned).

() - For concerned PDJs


15-09-2015
Registrar General

HIGH COURT OF JHARKHAND

NOTIFICATION

THE 15th SEPTEMBER, 2015

No. 184 A: The Judicial officers named in Column no. 02 are transferred/ posted as Civil Judge (Junior Division), permanent Court in the Judgeship and station mentioned in Column no. 03 of the table given below.

As mentioned in Column no. 04, the officers concerned are also vested with the powers conferred under sub-section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts Act, 1887 (Act XII of 1887) as amended by the Bengal, Agra and Assam Civil Courts (Jharkhand Amendment) Act, 2002 to try, under the ordinary procedure, the original suits of pecuniary and territorial jurisdiction.

As further mentioned in Column no. 04, the officers concerned are also vested with the powers of a Judge of the Court of Small Causes for the trial of suits cognizable by such a Court with the necessary pecuniary and territorial jurisdiction.

The powers vested in Column no. 04 should not, however, be exercised by the officers concerned unless the same is published in the Jharkhand Gazette or in the District Gazette.

Sl. No.	Name of the officer with designation and present place of posting	a) Designation at the Station b) Place where the officer is to be ordinarily stationed at c) Name of the Judgeship in which posted	Special power with which the officer is vested at the station/new station. a) Under Bengal, Agra & Assam Civil Courts Act (under ordinary procedure) b) Under the Provincial small cause Court's Act, 1887.
01	02	03	04
1.	Sri Satyakam Priyadarshi, Civil Judge (Junior Division), Hazaribagh [under order of transfer to Ramgarh]	(a) Civil Judge (Junior Division) *(b) Ramgarh (c) Ramgarh * (to be inaugurated on 03.10.2015)	(a) Rs. 1,00,000/- within the local limits of Ramgarh Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Ramgarh Munsif
2.	Miss Kamala Kumari, Judicial Magistrate-cum-Addl. Civil Judge (Junior Division), Hazaribagh	(a) Civil Judge (Junior Division) (b) Hazaribagh (c) Hazaribagh	(a) Rs. 1,00,000/- within the local limits of Hazaribagh Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Hazaribagh Munsif

By order of the Court,
Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____/Apptt

Dated Ranchi the September, 2015

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____/Apptt

Dated Ranchi the September, 2015

Copy forwarded to the Principal District & Sessions Judge, Hazaribagh with a request to direct Sri Satyakam Priyadarshi to remain present at the time of inauguration of Ramgarh Judgeship on 03.10.2015 at Ramgarh.

Sd/- Anil Kumar Choudhary
Registrar General

Memo No. 9007-9017 /Apptt.

Dated Ranchi the 15th September, 2015

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance) /c/ the Registrar (Administration) /c/ the Registrar (Establishment) / the /c P.P.S. to the Hon'ble the Chief Justice / the CPC & /c NIC Cell High Court of Jharkhand, Ranchi / the Principal District & Sessions Judges Hazaribagh & Ramgarh for information and (communication to the Officers concerned).

() - For concerned PDJs


15.09.2015
Registrar General

HIGH COURT OF JHARKHAND
NOTIFICATION
THE 15th September, 2015.

No. 185 A: Miss Arti Mala, Judicial Magistrate 1st Class (under order of transfer to Ramgarh) is designated as Additional Civil Judge (Junior Division), Ramgarh in addition to her present assignment.

The Principal District and Sessions Judge, Ramgarh is hereby directed to ensure the transfer of Civil Cases to this Court as per requirement, in terms of the provisions of section 13(2) of the Bengal, Agra and Assam Civil Court's Act, 1887.

By order of the Court,
Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____/Apptt

Dated Ranchi the September, 2015

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Anil Kumar Choudhary
Registrar General

Memo No. 90/19-9029/Apptt.

Dated Ranchi the 15th September, 2015

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance) /c/ the Registrar (Administration) /c/ the Registrar (Establishment) / the /c P.P.S. to the Hon'ble the Chief Justice / the CPC & /c NIC Cell High Court of Jharkhand, Ranchi / the Principal District & Sessions Judges Hazaribagh & Ramgarh for information and (communication to the Officer concerned).

() – For concerned PDJs


15-09-2015
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

The September, 2015

No. 186 A: The Judicial officers named in Column No. 02 are transferred and/or posted as Registrars/ Judges In-charge, Civil Courts (in addition to other assignments), at the places mentioned against their respective names in Column no. 3 of the table below, to do the administrative duties in those Judgeships :-

Sl No.	Name of the officer with designation and present place of posting	Station where duties are to be performed
01.	02	03
1.	Sri Abhimanyu Kumar, Judicial Magistrate 1 st Class-cum- Judge Incharge, Hazaribagh [under order of transfer to Ramgarh]	*Ramgarh * (to be inaugurated on 03.10.2015)
2.	Sri Rakesh Kumar, S.D.J.M., Hazaribagh	Hazaribagh

By order of the Court,
Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____ /Apptt

Dated Ranchi the September, 2015

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/ Anil Kumar Choudhary
Registrar General

Memo No. 9031-9041 /Apptt.

Dated Ranchi the 15th September, 2015

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance) I/c/ the Registrar (Administration) I/c/ the Registrar (Establishment) / the I/c P.P.S. to the Hon'ble the Chief Justice / the CPC & I/c NIC Cell High Court of Jharkhand, Ranchi / the Principal District & Sessions Judges Hazaribagh & Ramgarh for information and (communication to the Officer concerned).

() -- For concerned PDJs


15-09-2015
Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION

The 15th September, 2015

No. 187 A: Sri Abhimanyu Kumar, Judicial Magistrate 1st Class-cum- Judge Incharge, Hazaribagh is hereby transferred to Ramgarh Judgeship which is going to be inaugurated on 03.10.2015.

In exercise of powers conferred under Sub-section 3 of Section 11 of the Code of Criminal Procedure 1973 (Act 2 of 1974), the Court has been pleased to confer the powers of Judicial Magistrate 1st Class upon Sri Abhimanyu Kumar for the Ramgarh District.

Further, in exercise of powers conferred under sub-section 3 (a) of Section 12 of the said Criminal Procedure Code Sri Abhimanyu Kumar is also designated as **Sub-Divisional Judicial Magistrate** for the Ramgarh Sub-division.

By order of the Court,

Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____ /Apptt

Dated Ranchi the _____ September, 2015

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____ /Apptt

Dated Ranchi the _____ September, 2015

Copy forwarded to the Principal District & Sessions Judge, Hazaribagh with a request to direct Sri Abhimanyu Kumar to remain present at the time of inauguration of Ramgarh Judgeship on 03.10.2015 at Ramgarh.

Sd/- Anil Kumar Choudhary
Registrar General

Memo No. 9044-9054 /Apptt.

Dated Ranchi the 15th September, 2015

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance) I/c/ the Registrar (Administration) I/c/ the Registrar (Establishment) / the I/c P.P.S. to the Hon'ble the Chief Justice / the CPC & I/c NIC Cell High Court of Jharkhand, Ranchi / the Principal District & Sessions Judges Hazaribagh & Ramgarh for information and (communication to the Officer concerned).

() – For concerned PDJs


15-09-15
Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 15th SEPTEMBER, 2015

No. 188 A : Sri Kishore Kumar Srivastava, Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi is transferred and posted as Principal District & Sessions Judge, Ramgarh which is going to be inaugurated on 03.10.2015.

By order of the Court

Sd/- Anil Kumar Choudhary
Registrar General

Memo. No.Dated Ranchi, the September, 2015
XIX(4)/1/2010/ Apptt.

Copy forwarded to the Central Project Co-ordinator ~~etc~~, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- Anil Kumar Choudhary
Registrar General

Memo. No. Dated Ranchi, the September, 2015
XIX(4)/1/2010/ Apptt.

Copy forwarded to Sri Kishore Kumar Srivastava, Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a direction to remain present at the time of inauguration of Ramgarh Judgeship on 03.10.2015 at Ramgarh.

Sd/- Anil Kumar Choudhary
Registrar General

Memo. No. 9057-9067Dated Ranchi, the 15th September, 2015
XIX(4)/1/2010/ Apptt.

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), G.E.-5, Jharkhand, Ranchi / the Registrar (Vigilance) I/c, the Registrar (Administration) I/c, the Registrar (Establishment), the Central Project Co-ordinator, e-Courts Project and I/c NIC Cell, the PPS I/c to Hon'ble the Chief Justice, the Deputy Registrar (Protocol), High Court of Jharkhand, Ranchi for information and necessary action & the Principal District & Sessions Judges, Hazaribagh / Ramgarh for information and needful.


15.09.15
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 15th SEPTEMBER, 2015

No. 189 A: The Officers named in Column No.2 are transferred and/ posted as Civil Judge (Senior Division) in the Judgeships to be stationed ordinarily at places as mentioned in Column No.3 of the table given below:-

Sl. No	Name of the officers with designation and present place of posting (with Judgeship / Department).	a) Designation at the new station. b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.
1	2	3
1.	Sri Om Prakash, Civil Judge (Senior Division)-I-cum-ACJM, Dhanbad	a) Civil Judge (Senior Division) *b) Ramgarh c) Ramgarh * (to be inaugurated on 03.10.2015)
2.	Sri Dharmendra Kumar Singh, Civil Judge (Senior Division), Hazaribagh	a) Civil Judge (Senior Division) *b) Ramgarh c) Ramgarh *(to be inaugurated on 03.10.2015)
3.	Sri Sanjay Kumar Choudhary, Civil Judge (Senior Division)--cum-Secretary, DLSA, Hazaribagh	a) Civil Judge (Senior Division) *b) Ramgarh c) Ramgarh *(to be inaugurated on 03.10.2015)

By order of the Court,

Sd/- Anil Kumar Choudhary

Registrar General

Memo No. _____ / Apptt. Dated Ranchi, the _____ September, 2015

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- Anil Kumar Choudhary

Registrar General

Memo No. _____ / Apptt., dated Ranchi, the _____ September, 2015

Copy forwarded to the Principal District & Sessions Judges Hazaribagh / Dhanbad with a request to direct the Officers concerned to remain present at the time of inauguration of Ramgarh Judgeship on 03.10.2015 at Ramgarh.

Sd/- Anil Kumar Choudhary

Registrar General

Memo No. 9071-9080 / Apptt., dated Ranchi, the 15th September, 2015

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial)

15-09-15

Department, Govt. of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Ranchi / O/o the Registrar General/ the Registrar (Vigilance) I/c / O/o the Registrar(Administration) / the Registrar (Establishment) / the Central Project Co-ordinator, e-Courts Project and I/c NIC Cell (with a direction to upload the same in the website of the Court) / the PPS I/c to Hon'ble the Chief JusticeHigh Court of Jharkhand, Ranchi and the Principal District & Sessions Judges of Hazaribagh / Dhanbad / Ramgarh for information and needful.


15-09-15
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

The 15th SEPTEMBER, 2015

No. 190 A : The District & Additional Sessions Judges named in Column No.2 are transferred and posted at the places as mentioned in Column No.3 of the table given below:-

Sl. No	Name of the Officers with designation and present place of posting	Posted on transfer as
1	2	3
1.	Shri Suresh Chandra Jaiswal, District & Additional Sessions Judge, Hazaribagh	District & Additional Sessions Judge, Ramgarh (to be inaugurated on 03.10.2015)
2.	Shri Rajendra Bahadur Pal, District & Additional Sessions Judge, Hazaribagh	District & Additional Sessions Judge, Ramgarh (to be inaugurated on 03.10.2015)

By order of the Court,

Sd/- Anil Kumar Choudhary
Registrar General

Memo. No. /Apptt..... Dated Ranchi, the September, 2015
Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- Anil Kumar Choudhary
Registrar General

Memo. No. 9082 - 9091 /Apptt..... Dated Ranchi, the 15th September, 2015
XIX(11)-01/2015

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Registrar (Vigilance) I/c, O/o the Registrar (Administration), the Registrar (Establishment), the Central Project Co-ordinator, e-Courts Project and I/c NIC Cell / the Deputy Registrar (Protocol)..... High Court of Jharkhand, Ranchi / the Principal District & Sessions Judges of Hazaribagh / Ramgarh, for information & needful and the Officers concerned with a direction to remain present at the time of inauguration of Ramgarh Judgeship on 03.10.2015 at Ramgarh.


Registrar General